		CI
TH	₩. (45)	(年)
31	8)	/
	3.1.	AJ
	See .	

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From . Janui ... 2.4.). Constituency (Name of the Constituency)

167 PRATAP won'daught: r/wife of SRI MARGNDRA SINGN 15 years, resident of & Straind Road, Para (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)
(1) I am a candidate set up by Jan Lan CO (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1,	Self - AJBY PRATAP	40APS 21456	2009-10	137085/= 54
2.	Spouse- BHARATI STNGH			288850 Nik
3.	Dependent ARTUN VEER	vil	NIL.	clu fine
4.	Dependent 2 MANYA VEER	NIL	NII	1111
5.	Dependent 3	MIC	PIC	NIC

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	MIC
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIC
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIC

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	MIC
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	<i>⊬</i> 11 <i>←</i>

(5) That I give herein below the details of the assets (movable and introvable etc.) of myselic my spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-fisted companies should be given.

4 . Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details- including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3	
1)	Cash in hand	50000F	25000E	VICE	111-	M.A.	
(#1)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1417680	318537	HI-	ML	M.A.	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	MIL	Luic	torc	HIC	T*. A	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	115(00	233 040	MIC	me	na.	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	me me		MIC	MI	NA.	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	452000	t11-	MIL	No	A.M	
(viř)	Jewelry, bullion and valuable thing (give details of weight and value)	50000	70000	MI	MIL	M-V-	

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Any other assets such as value of Claims/interest	NIL	NIL	NEL	NIL.	N,A
(ix, Gross Total value	2058288	1366597	NIC	NIC	N.A

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - D Location(s) Survey number(s) 31	Balagoji-Jany	. MIC	HIL	HIL	N.4
	Area (Total measurement in acres)	Pathar 303 2.91 Acre 4.54 Acre	HIL	NIC	NIL	N. A
	Whether inherited property (Yes or NO)	No No	. HIL	NIL	NIL	W.4
	Date of purchase in case of self acquired property	Betone-1994 -Do- 2006	HIL	MIL	NIL	N. 1
	Cost of Land (in case of purchase) at the time of purchase 3)	13000/2	HIL	HIL	HIL	N.4
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	N.4
	Approximate Current market)	3,00000/2	HIL	MIL	MIL	N.Y
ii)	Non-Agricultural Land Location(s) Survey number(s)	HIL	Anand Vihan Jagdeopatt Patra-182/183	DIC	NIL	N. A
	Area (Total measurement in sq. ft.)	NIL	1.25 decim	NIL	MIL	N.A
	Whether inherited property (Yes or NO)	HIL	40	NIL	NIL	1.A
	Date of purchase in case of self acquired property	NIL	2005:06	HIL	HIL	NA
	Cost of Land (in case of purchase) at the time of purchase	HIL	1150000	NIL	MIC	N.A
	Any Investment on the land by way of development, construction etc.		hic	NIC	HIL	N. #
	Approximate Current market value	HIL	4000000	NIL	NIL	NA
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	HIL	NIC	NIL	N.A
	Built up Area (Total measurement in sq. ft.)	NIL	MIL	NIL	MIL	h: 4

	V is ther inherited property (* ee or NO)	MIL	MIL	M	MIC	MIL
	Day of purchase in case of serf activitied property	MIL	Hw	MK	MIL	41-
	Cost of property (in case of prechase) at the time of prechase	MIL	MC	MIL	MIC	MIC
	Any Investment on the property by way of development, construction etc.	MIL	MI-	Mu	MIC	Mr
	Approximate Current market value	MIL	Mr	KIAC	MIL	MI-
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	mı-	MIC	MIL	Mi-	NA.
	Area (Total measurement in sq. ft.)	MIC	MI	NUL	MIL	MA
	Built up Area (Total measurement in sq. ft.)	MIC	NIC	MA	MIL	N.A.
	Whether inherited property (Yes or NO)	MIC	MI	MIL	HIL	M.A.
	Date of purchase in case of self acquired property	MIC	MIL	NIC	NIC	NA
	Cost of property (in case of purchase) at the time of purchase	rty (in case of		NIC	KIF	N.A
	Any Investment on the land by way of development, construction etc.	MIC	MIC	VIIC	HIL	Nia
	Approximate Current market value	MIC	MI	No	MIL	H
)	Others (such as interest in property)	HIL	la-	ML	Me	N. 4
i)	Total of Current Market Value of (i) to (v) above	1270000	Adadooo	MIL	WIL	H.A

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Shirt Amount outstanding Nature of loan	SB1 53945/2	MI	MI	MC	14.0
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	MIL	HK	MIC	HIL	NA.

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	A-ay other liability	1/1 1/	HIL	MIL	Mu	In
	Grand total of liabilities	53945	NIL	NL.	MC	N.A
(ii)	Government Dues: Dues to departments dealing with government accommodation	+11-	HIC	MIC	MIL)
	Dues to departments dealing with supply of water	No	MIC	Hic	HIL	
	Dues to departments dealing with supply of electricity	MI	Mr	MIC	MIC	1
	Dues to departments dealing with supply of telephones/mobiles	M/r	Pr-	NIC	hi-	7.
	Dues to departments dealing with government transport (including aircrafts and inclicopters)	41-	hr	MIC	101-	1
	Income Tax Dues	Ma	MIC	NIC	Mich	
	Wealth Tax Dues	MIL	HIL	Pur.	MI	1
	Service Tax Dues	HF	MIL	MICE	Lore	
	Municipal /Property Tax Dues	41-	MI-	MIC	Me	
	Sales Tax Dues	4-	MIL	Dur	tu-	
	Any other dues	Ha	M-	THI-	MIL	,
	Grand total of all Govt. dues	MIC	MIL	M-	HI	

(7) Details of profession or occupation:

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./SATL/Kerm. ASOY PRATAP
2,	Full postal address	8 Strained Road, Paten: - 800001
	Number and Name of the constituency and state	241, James
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jank Del (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	HI-

April Pratop

	(c) Total number of Fending cases where the court (s) have taken cognizator				*				
5	PA	N of				For which la		1.45	Harmer Stores
	(a)	Candidate		-		2009-10		1	37085
	(b)	Spouse:				2009-1	6	2	2002
6.	(c)	Dependents Details	of Assets and	d Liabili	tie	N CC s in rupees			HL
		Description	Self	Spouse		Dependent-I	Depende	nt-II	Dependent-III
Α,		Moveable Asset (Total value)	2058288	13665			NI		Kr.
В.	,	Immovable Asset			1				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	431100	115000		Va-	NI		N.
	(ii)	Approximate Current Market Price of Asset (Total Value)	127000	444044	10	ML	Hor		N.A
7		Liabilities							
		(i) Government dues (Total)	MIL	MIC		MI	41-	-	Hr
		(ii) Loans from Bank, Financial Institutions and others (Total)	53945	MIL		HL	MI		A IA
8.	((ghest educational qualific Master of A Give details of School / Un urse) (Name of the School	iversity educa	ition wit	h fi	ill form of the	certificat	e/ dip	loma/ degree

VERIFICATION

I, the depor	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the	he
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from. I further	
declare that		

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

D. 1.	2011		
Verified at Patha this the.	3041da	y of Dec	2011

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be fitted up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly